

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

STARRED QUESTION NO:148
ANSWERED ON:17.07.2014
WATER TREATMENT PURIFICATION PLANTS
Venugopal Shri K. C.

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government provides technical and financial assistance to the States for setting up of water treatment/ purification plants in coastal areas under the National Rural Drinking Water Programme [NRDWP) and if so, the details thereof along with the number of plants set up during the last three years, State/UT-wise;
- (b) the funds allocated and utilised for the purpose during each of the last three years and the current year; and
- (c) the number of beneficiaries, benefited as a result thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION, RURAL DEVELOPMENT AND PANCHAYATI RAJ (SHRI UPENDRA KUSHWAHA)

- (a) to (c) A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 148 due for reply on 17.07.2014

(a) Rural water supply is a State subject. This Ministry supplements the efforts of the States by providing them with technical and financial assistance under the centrally sponsored National Rural Drinking Water Programme (NRDWP) for providing safe and adequate drinking water facilities in rural areas of the country. Up to 67 per cent of the NRDWP funds allocated to States can be utilized for tackling water quality problems in rural areas of the country. Further, 5% of NRDWP funds are earmarked and allocated to those States facing problems of chemical contamination in drinking water and with Japanese Encephalitis and Acute Encephalitis Syndrome affected high priority districts. Out of the releases made to the States, they can utilize the funds for implementing water supply projects including setting up of water purification plants in the coastal areas, after approval of the State Level Scheme Sanctioning Committee.

The State Governments make data entry on physical and financial progress of implementation of rural drinking water supply projects including in coastal areas (wherever applicable) into the online Integrated Management Information System (IMIS). The IMIS data captures data relating to State, district, Block, Gram Panchayat and habitation level information only and not specific to coastal areas. However, State-wise details of water treatment/purification plants set up in rural areas including coastal areas in the country (wherever applicable), during the last three years are given in Annexure -1.

(b) The State-wise details of allocation, release and utilization of central funds under NRDWP for the last three years and the current year so far are given in Annexure-II.

(c) The State-wise details of beneficiaries i.e., rural population getting benefited with provision of safe drinking water through setting up of water treatment/ purification plants during the last three years is also given in Annexure-1 referred above.